

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYASABHA
UNSTARRED QUESTION NO.3590
TO BE ANSWERED ON APRIL 3, 2023

BUSES PER CAPITA IN PUNJAB

NO. 3590. SHRI RAGHAV CHADHA:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the details of the number of buses per capita in Punjab and at the national level;
- (b) the Steps taken by Government to promote mass rapid transit system in the State of Punjab; and
- (c) the allocation made to the State of Punjab under all the scheme of the Ministry?

ANSWER
THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI KAUSHAL KISHORE)

(a):The details of buses per capita, State /UT-wise including Punjab is placed at Annexure.

(b):The initiatives for planning, management and monitoring of urban transport system including assessment of public transport with reference to number of buses per capita and the need of different modes of public transport, are taken up by the State Governments/Union Territories/Urban Local Bodies. Ministry of Housing and Urban Affairs, however, have taken several steps to promote and improve public transport system including mass rapid transit system through various Policy frameworks/advisories/ Programmes/Scheme notified by the Ministry from time to time to help cities/ULBs/States/UTs to identify principles and strategies for better planning and implementation of the concepts in the area of urban transport. These include:

- (i) Ministry of Housing & Urban Affairs have notified National Urban Transport Policy 2006, various guidance documents and advisories to facilitate States/UTs/Cities/ULBs to promote and improve public transport system in Indian cities across the country;
- (ii) Under the “Urban Transport Planning & Capacity Building Scheme”, Ministry of Housing & Urban Affairs provides central financial assistance up to 80% for taking up Traffic and Transportation Studies, feasibility studies, Comprehensive Mobility Plan (CMP), preparation of Detailed Project Report (DPR);
- (iii) Metro Rail Policy, 2017 was issued in August 2017, which focuses on systematic planning and implementation of metro rail system in more comprehensive and sustainable manner. The policy is a guide to State Governments desirous of availing Central Financial Assistance for preparing comprehensive proposals for metro rail projects;

- (iv) National Transit Oriented Development (TOD) policy was issued on 01.05.2017. This policy is a guiding document for all States / Union Territories UTs to promote planned and sustainable urban centres with high density, mixed land-use within an influence zone of 500-800 meters of mass transit stations; and
- (v) Under Bus Funding Scheme, 20,300 new buses were procured by 157 Cities of various States/UTs including 175 buses by the State of Punjab, for this purpose.

Presently, as far as metro rail system is concerned, no such proposal has been received from the State of Punjab for funding by this Ministry.

(c):The details of Allocation made to the State of Punjab under all the scheme of the Ministry are as under:

Name of the Scheme in the Ministry of Housing & Urban Affairs	Allocation of funds made (Rupees in crores)
Swachh Bharat Mission-Urban (SBM-U 2.0)	1054.20
Deendayal Antyodaya Yojana-National Urban Livelihoods Mission (DAY-NULM)	294.12
Smart City Mission (SCM)	1037.00
Atal Mission for Rejuvenation and Urban Transformation (AMRUT)	1204.47
Atal Mission for Rejuvenation and Urban Transformation 2.0 Mission (AMRUT 2.0 Mission)	1895.67
Pradhan Mantri Awas Yojana – Urban (PMAY-U)	2,339.21

S no.	State/ UT	Population (as per Census 2011)	Total Bus fleet	Bus per capita
1	Andhra Pradesh (including Telangana)	84,580,777	199800	0.002362
2	Arunachal Pradesh	1,383,727	9349	0.006756
3	Assam	31,205,576	25714	0.000824
4	Bihar	104,099,452	39618	0.000381
5	Chhattisgarh	25,545,198	79214	0.003101
6	Goa	1,458,545	12411	0.008509
7	Gujarat	60,439,692	86156	0.001425
8	Haryana	25,351,462	62594	0.002469
9	Himachal Pradesh	6,864,602	14622	0.00213
10	Jammu & Kashmir	12,541,302	66718	0.00532
11	Jharkhand	32,988,134	10432	0.000316
12	Karnataka	61,095,297	244864	0.004008
13	Kerala	33,406,061	130687	0.003912
14	Madhya Pradesh	72,626,809	213643	0.002942
15	Maharashtra	112,374,333	179794	0.0016
16	Manipur	2,855,794	2879	0.001008
17	Meghalaya	2,966,889	5921	0.001996
18	Mizoram	1,097,206	726	0.000662
19	Nagaland	1,978,502	7081	0.003579
20	Orissa	41,974,218	35131	0.000837
21	Punjab	27,743,338	49271	0.001776
22	Rajasthan	68,548,437	118301	0.001726
23	Sikkim	610,577	363	0.000595
24	Tamil Nadu	72,147,030	221705	0.003073
25	Tripura	3,673,917	3074	0.000837
26	Uttarakhand	10,086,292	16643	0.00165
27	Uttar Pradesh	199,812,341	121975	0.00061
28	West Bengal	91,276,115	46964	0.000515
39	Andaman & Nicobar Islands	380,581	1119	0.00294
30	Chandigarh	1,055,450	799	0.000757
31	D&N Haveli	343,709	95	0.000276
32	Daman & Diu	243,247	-	-
33	Delhi	16,787,941	32233	0.00192
34	Lakshadweep	64,473	39	0.000605
35	Puducherry	1,247,953	8910	0.00714

- (a) **Source:** Bus per capita calculations are based on data from ROAD TRANSPORT YEAR BOOK (2017 - 2018 & 2018 - 2019) published by Ministry of Road Transport & Highways and Population size as per Census 2011